

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 17/ 2022

IN RE:

D.S. KATARIA & ANR.

.... APPLICANTS

VERSUS

GOVT OF NCT DELHI & ORS.

... RESPONDENTS

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DELHI.

DATED:22.05.24

THROUGH

Narender Kumar Verma
NARENDER KUMAR VERMA
ADVOCATE

ENRL. NO.D-1544/2003

CH. NO.844, SAKET COURT COMPLEX, NEW DELHI.

MOB.: 9968237076

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COUNTER AFFIDAVIT

I, D.S. Kataria S/O Sh. Late Sh. Rama Nand, Aged about 66 Years, President RWA Sector E-2, Vasant Kunj, New Delhi 110070, do hereby solemnly affirm and declare as under



1. That I am the applicant/petitioner in the above noted case and am well conversant with the facts of the case and as such, am competent to swear and depose the present affidavit.

2. That the present affidavit has been drafted under my instruction and I say that the contents of the same have been read over and explained to me in vernacular and the same are true and correct to my knowledge.

3. That it is submitted that the DDA/Respondent has wrongly submitted in their Compliance Affidavit Dated 10.05.24 in Para no.5 that the "STP is fully operational and is in working condition". However the present STP is not functional properly and it is not purified the water. It is further submitted that it is just pulls out water and throws it out as it is, which is same is reflect from the photographs annexed with this affidavit as Annexure A-1 (Colly).



That it is submitted that the DDA/respondent did not cleaned the low-line DDA land (Pond). It is submitted that this pond is carry lot of dirty water and its size is also increase day by day, which cause many diseases. Hence residents are facing many problems. The same is reflect from the photographs annexed with this affidavit as Annexure A-2 (Colly).

5. That in view of the above submission Respondent/DDA has not complied the order/direction passed by this Hon'ble Tribunal in the present case.


DEPONENT

VERIFICATION:

22 MAY 2024

Verified at Delhi on this 22nd day of May, 2024 that the contents of the above affidavit are true and correct to my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



CERTIFIED THAT THE DEPONENT
Shri/Smt./K... D.S. Kataria
S/o W/o F... Ramesh Kumar
R/o... New Delhi
Identified by Mr. K. Verman
has so... 9/24
Delhi on 22 MAY 2024
that the contents of the affidavit which have
been read and explained to him are true and
correct to his knowledge.

[Signature]
DEPONENT

[Signature]
Identify the Deponent who
has Signed in my Presence

Oath Commissioner, Delhi

22 MAY 2024



*Advery
Adv*

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Atishy
Adv



Shreyas



Signature



*Every
day*



*Aravind
Kishore*